IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH–I, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.04.2024** THROUGH VIDEO CONFERENCING

PRESENT:
HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER TECHNICAL)

APPLICATION NUMBER	**:**
PETITION NUMBER	**:** CP(IB)/37(CHE)/2023
NAME OF THE PETITIONER(S)	**:** R Krishnamoorthy
NAME OF THE RESPONDENTS	**:** Arjun Technologies (India) Ltd.
UNDER SECTION	**:** Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Shri. P. Elayarajkumar, Ld. Counsel for the Petitioner.

Shri. Ashlin Christo, Ld. Counsel for the Respondent.

Pleadings are complete. Written synopsis also filed.

Ld. Counsel for the Petitioner submits that the Petitioner has also filed a petition against the sister concern of the Respondent which is pending before Court No.2, NCLT, Chennai. The Petitioner has also filed an application for transfer of the petition from Court No. 2 to Court No.1 and the matter is listed on 10.05.2024.

At the request, list the petition for hearing on **03.06.2024.**

Sd/- **Sd/-**

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

SANJIV JAIN
MEMBER (JUDICIAL)

vs